

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH  
(CIRCUIT BENCH AT SHIMLA)**

...  
**OA No.063/01189/2017 &      Date of decision- 16.03.2018  
MA No.063/00383/2018**

...  
**CORAM:    HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
                  HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...  
Sh. Sohan Singh S/o Sh. Jahroo Ram, aged 54 years, working as Postman at Head Post Office, Mandi (H.P.) (Group-C).

**...APPLICANT**

**Present :** Mr. Pawan Gautam, Advocate proxy for Mr. D.R. Sharma, Advocate.

**VERSUS**

1. Union of India through Secretary, Ministry of Information Technology, Department of Posts, Dak Bhawan, New Delhi.
2. Chief Post Master General, H.P. Circle, Shimla.
3. Superintendent of Post Offices, Mandi Division, Mandi (H.P.).

**...RESPONDENTS**

**ORDER (ORAL)**

**SANJEEV KAUSHIK, MEMBER (J):-**

Learned proxy counsel for the applicant seeks permission to withdraw the present Original Application (OA) as well as Miscellaneous Application, enabling him to file fresh OA, with better particulars by impugning the order against him.

Ordered accordingly.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 16.03.2018.**

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